

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No.440 of 2014

IN

OA No.1549 of 2013

This the 27th day of August, 2015

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)**

R.S. Giri Assistant [Rtd.]. KVS
Aged 62 years, Group C
III-H-38/4, Nehru Nagar,
Ghaziabad-201001.

...Petitioner

(Petitioner in person though his counsel is not present)

Versus

1. Mr. Lov Verma
Union of India through, the Secretary,
Ministry of Health and Family Welfare,
Nirman Bhawan, New Delhi-110011.
2. Dr. Jagdish Prasad,
Director General, Central Government Health Services
(CGHS), Nirman Bhawan,
New Delhi-110011.
3. Mr. Avinash Dixit
Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area, Shaheed Jeet Singh Marg,
New Delhi-110016.

...Respondents

■(By Advocate : Shri Subhash Gosai for R-1 and R-2
Shri K.M. Singh for R-3))

ORDER (ORAL)

SHRI V. AJAY KUMAR, MEMBER (J) :

Heard the petitioner in person, Shri Subhash Gosai, learned counsel for respondent nos.1 and 2 and Shri K.M. Singh, learned counsel for respondent no.3.

In view of the submissions made by both sides and in view of the orders passed by the respondents, we are satisfied that the Orders of this Tribunal have been substantially complied with. Accordingly, the present Contempt Petition is closed. Notices are discharged. No costs.

**(SHEKHAR AGARWAL)
MEMBER (A)**

/ravi/

**(V. AJAY KUMAR)
MEMBER (J)**